

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 55 of 2013 &
I.A. No. 84 of 2013

Dated : 4th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

BSES Yamuna Power Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission
& Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. Aashish Gupta

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Swageetika Sahoo
Mr. Pradeep Misra for R-3
Mr. Alok Shankar for R-4

ORDER

Pleadings not yet completed. The Learned Counsel for the Respondents are directed to file their respective replies within two weeks time after serving copy on the other side.

Post the matter for hearing on **10.05.2013**. In the meantime, the Learned Counsel for the Appellant is at liberty to file rejoinder, if any.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt